भी दी जानी चाहिए। फर्ज़ीवाड़ा करने वालों को अतिशीघ्र दंडित किया जाना चाहिए। साथ ही किसानों के साथ धोखाधड़ी करने वाली बीमा कम्पनियों के खिलाफ तत्काल कार्यवाही की जाए और हमारे देश के किसानों को न्याय प्रदान किया जाए, धन्यवाद।

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश) : सर, मैं माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूँ।

DR. AMAR PATNAIK: Sir, I too associate myself with the matter raised by the hon. Member.

DR. AMEE YAJNIK: Sir, I too associate myself with the matter raised by the hon. Member.

SHRI SUJEET KUMAR: Sir, I too associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: Thank you Rajmani ji. Now, Shri Digvijaya Singh. You have got only two minutes.

## Need for withdrawal of FIRs against politicians and journalists

श्री दिग्विजय सिंह (मध्य प्रदेश): चेयरमैन सर, पिछले कुछ दिनों से राजनीतिज्ञों के खिलाफ, पत्रकारों के खिलाफ, सिविल सोसायटी एक्टिविस्ट्स के खिलाफ संगीन धाराओं में एफआईआर दर्ज की जा रही है। संसद सदस्य, श्री शिश थरूर, श्री राजदीप सरदेसाई, श्रीमती मृणाल पांडे, श्री मनदीप पुनिया आदि ऐसे कई व्यक्ति हैं, जिनके खिलाफ एक ही व्यक्ति के आवेदन पर राजद्रोह का प्रकरण दर्ज किया गया है।....(व्यवधान)...

MR. CHAIRMAN: Please conclude. Your time is over.

श्री दिग्विजय सिंह: माननीय चेयरमैन सर, यह अंग्रेज़ों के ज़माने का कानून है, जिसमें महात्मा गांधी, शहीद भगत सिंह, अशफ़ाकुल्लाह खां जैसे अनेक लोगों के खिलाफ प्रकरण दर्ज किया गया था।

श्री सभापति : आप उनके साथ कम्पेयर मत करिए।

श्री दिग्विजय सिंह: तीन राज्यों के विभिन्न थानों में एक ही तरह की शिकायत पर एफआईआर दर्ज की गई है, जिसका मज़मून या कन्टेंट एक-सा है। यह स्वतंत्र पत्रकारिता और स्वतंत्र आवाज़

को दबाने का एक सुनियोजित \* है और हम इसकी निन्दा करते हैं। मैं आपके माध्यम से गृह मंत्री जी से अनुरोध करता हूं कि इस प्रकार के राजद्रोह के प्रकरण को वापस लिया जाए।....(व्यवधान)....

MR. CHAIRMAN: Thank you. It is over now.

श्री दिग्विजय सिंह: स्वतंत्र पत्रकारिता लोकतंत्र की आवश्यकता है।

MR. CHAIRMAN: Digvijaya Singhji, the time is over. ...(Interruptions)...It is not going on record. I can't help it.

SHRI MALLIKARJUN KHARGE (Karnataka): Sir, I associate myself with the matter raised by the hon. Member.

SHRI ANAND SHARMA (Himachal Pradesh): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI K.C. VENUGOPAL (Rajasthan): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI JAIRAM RAMESH (Karnataka): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI PARTAP SINGH BAJWA (Punjab): Sir, I too associate myself with the hon. Member.

DR. AMEE YAJNIK: Sir, I too associate myself with the matter raised by the hon. Member.

SHRI ELAMARAM KAREEM (Kerala): Sir, I too associate myself with the matter raised by the hon. Member.

श्री विशम्भर प्रसाद निषादः सर, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूँ।

<sup>\*</sup> Expunged as ordered by the Chair.

श्रीमती अर्पिता घोष: सर, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करती हूँ।

श्री मो. नदीमुल हक (पश्चिमी बंगाल) : सर, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूँ।

أجناب ندیم الحق (مغربی بنگال): سر، میں بھی مانّئے سدسئے کے ذریعے اٹھائے گئے موضوع سے خود کو سمبدّھہ کرتا ہوں۔

डा. फौजिया खानः सर, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करती हूँ।

MR. CHAIRMAN: Now, Motion of Thanks on the President's Address. ...(Interruptions)... Thanks President's Motion of on the Address. ...(Interruptions)... यह रिकॉर्ड में नहीं जाएगा, संजय सिंह, आप अपनी सीट पर जाइये प्लीज़। Sanjay Singhii, please, आप अपनी सीट पर जाइये, You are going to speak on this. ... (Interruptions)... I will not allow this. ... (Interruptions)... I will not allow this. ...(Interruptions)... Sanjay Singhji, I have to name you. आप अपनी सीट पर जाइये। जब आपका मौका आएगा, उस समय बोलिये। हाउस को डिस्टर्ब करके आप नुकसान मत पहुंचाइये। ... (व्यवधान)... किसानों के मुद्दे पर ही बहस होने वाली है। ... (व्यवधान)... This is not going on record. ... (Interruptions)... This is not going on record. ... (Interruptions)... Not to be shown; not to be recorded. ... (Interruptions)... This is not the way that one person is disturbing the House. ... (Interruptions).. You are not allowing discussion to take place, including on farmers. ... (Interruptions)... Guptaji, you go to your seat, ...(Interruptions)... Both of you go to your seats, please. ...(Interruptions)... यह रिकॉर्ड पर नहीं जाएगा, किसानों के मुद्दे पर बहस हो रही है और आप इसका विरोध कर रहे हैं, मैं क्या करूं? Please go to your seats. ... (Interruptions)... What is this, Ghulam Nabi ji? ... (Interruptions)... Azadji, are we helpless?

THE LEADER OF THE OPPOSITION (SHRI GHULAM NABI AZAD): Sir, we stand by what we have decided.

MR. CHAIRMAN: Please go to your seats. Otherwise, I will name the three of you. ...(Interruptions)... You are not doing anything good to the kisans. ...(Interruptions)... You are hurting their interests by stopping the discussion. ...(Interruptions)... We are going to discuss the President's Address and also

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<sup>†</sup> Transliteration in Urdu script.

farmers' issues. You will not get chance. ...(Interruptions)... I have to name you. ...(Interruptions)... Please don't test my patience. ...(Interruptions).. यह तानाशाही नहीं चलेगी, पूरा हाउस बहस करना चाहता है और तीन लोग आकर इसको डिस्टर्ब करें। I have only two ways --- I will either name them and send them out of the House, or adjourn the House. No discussion is allowed. ...(Interruptions)... Everybody go to their respective seats. ...(Interruptions)... Sit down, please ...(Interruptions)...

## WITHDRAWAL OF MEMBERS

MR. CHAIRMAN: Hon. Members, I am compelled to use Rule 255 -- Withdrawal of Member. "The Chairman may direct any Member whose conduct is in his opinion grossly disorderly to withdraw immediately from the Council and any Member so ordered to withdraw shall do so forthwith and shall absent himself during the remainder of the day's meeting." ...(Interruptions)... Shri Sanjay Singh, Shri Sushil Kumar Gupta and Shri Narain Dass Gupta, all of these Members are named as per the Rule 255. ...(Interruptions)... Please withdraw yourselves from the House. ...(Interruptions)... They want discussion and when the discussion is going to begin, they obstruct the House. ...(Interruptions)... Let the entire country watch this. ...(Interruptions)... This is the behaviour of people who want to rule or are ruling in certain parts of the country. ...(Interruptions)... This is not fair for anybody or for any party. I am not naming any party. ...(Interruptions)... The House is adjourned to meet at 9:40 a.m.

The House then adjourned at thirty-four minutes past nine of the clock.

The House reassembled at forty minutes past nine of the clock,

MR. CHAIRMAN in the Chair.

## MOTION OF THANKS ON THE PRESIDENT'S ADDRESS

MR. CHAIRMAN: Please take your respective seats. Three Members have been named - Shri Sanjay Singh, Shri Narain Dass Gupta and Shri Sushil Kumar Gupta...(Interruptions)...